

Privatisation of loss making PSUs

2738. SHRI BHAGABAN MAJHI:
Will the Minister of INDUSTRY be
pleased to state:

(a) whether Government have a proposal
to privatise some loss making public
sector undertakings, (PSU's);

(b) if so, the PSU's identified therefor;
and

(c) the State-wise details thereof?

THE MINISTER OF INDUSTRY
(SHRI MURASOLI MARAN): (a) No,
Sir. There is no proposal at present.

(b) and (c) Questions do not arise.

Schemes for SOSTOBCs etc, in M.P.

2739. SHRI OOVINDRAM MIRI:
Will the Minister of WELFARE be
pleased to state:

(a) the amounts sanctioned by Central
Government during the preceding three years
for various welfare schemes for SC
ST/OBCs and other weaker sections of
society in Madhya Pradesh; and

(b) the details of achievements in each
scheme?

THE MINISTER OF WELFARE
(SHRI BALWANT SINGH
RAMOOWALIA): (a) and (b) A state-
ment is enclosed.

Schema for SOSVOBCs etc, in M.P.

(Rupees in Crores)

S.No.	Name of Scheme	Amount sanctioned and achievements made during the last three					
		year		1994-95		1995-96	
		1993-94					
		Amount Sanctioned	Achievements sanctioned	Amount Sanctioned	Achievements sanctioned	Amount Sanctioned	Achievements sanctioned
		(beneficiaries/Units)	(beneficiaries/Units)	(beneficiaries/Units)	(beneficiaries/Units)	(beneficiaries/Units)	(beneficiaries/Units)
(0)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Welfare of Scheduled Tribes:							
1.	SCA	81.17	—	75.35	—	95.79	—
2.	Article 275(1)	16.51	—	16.87	—	16.87	—
3.	Girls Hostels	0.27	7	1.15	10	—	—
4.	Boys Hostels	0.19	10	0.17	2	—	—
5.	Ashram Schools	—	—	—	—	0.99	—
6.	Educational Complex in low Literacy Pockets	0.35	6	0.52	2	0.30	10
7.	Research & Training	0.23	—	0.13	—	0.22	—
8.	Aid to Non Governmental Organisation	0.15	—	0.03	—	0.12	—
9.	State TDCCs	0.60	—	1.24	—	0.57	—
9a.	Vocational Training	0.44	3	—	—	0.44	3
Welfare of Scheduled Castes:							
10.	Assistance to State/UT Scheduled Caste Dev., Corporations	0.58	50900	0.52	15629	0.44	21257

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
11.	Aid to Vol. Organisations for welfare of SCs/STs	0.18	670	0.36	1400	0.39	1400
12.	CSS Scheme for implementation of PCR ACT-55 and the SCOT (POA) Act, 1983.	0.17	~~	2.04	~~	1.94	"—
13.	CSS construction of SC Boys Hostel	—	—	—	7550	2.16	1050
14.	CSS Contruction of SC Girls Hostel	0.006	10	—	—	—*	—
15.	CSS of Book Banks for SOST	0.37	2998	0.42	3334	0.34	2884
16.	Upgradation of permit for SCST	—	—	0.21	200	—	—
17.	National Scheme of Liberation and Rehabilitation of Savengers and their dependents	12.26	2327S	15.89	24378	20.18	30000
18.	Scheme of Coaching A Allied for SC ST	0.03	—	—	—	—	—
19.	Special Central issuance to Special Component Plan	28.04	86894	20.98	68527	24.25	NA
20.	CSS of Post Matric Scholarship to SC ST students	5.65	136831	7.07	141140	8.64	126277
21.	CSS of Pre-Matric Scholarship to Children of those engaged in unclean occupations	1.95	41840	2.16	43840	2.07	469.43
Welfare of the Handicapped:							
22.	Scheme of Employment of the handicapped	0.04	—	—	—	0.01	—
Welfare of OBCs							
23.	Scheme of Pre-Examination Coaching for Weaker Sections	0.43	160	0.78	360	0.50	160
24.	Scheme of Multi-sectoral Dev., in Minorities concentrated areas	—	—	—	—	0.01	743
25.	National Minorities Development and Finance Corporation	—	—	—	—	1.36	—
26.	National Backward Classes Finance & Dev., Corpn.,	9.56	989	5.44	3000	1.42	304

Disinvestment of shares of profit earning PSUs

2740. SHRI SHIV CHARAN SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided⁷ directed that even shares of profit earning PSUs like ONGC should also be disinvested in the first two rounds; and

(b) if so, the justification therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) So far, the PSUs in which disinvest-

ment has been done, have been profit earning ones, primarily because they could be expected to have better marketability and a more favourable investor response than the others.

मध्य प्रदेश में बाल श्रमिक

2741. श्री राजकिशन यादवीय: क्या कृपया मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य प्रदेश के विभिन्न संस्थानों में कार्यरत बाल श्रमिकों की संख्या कितनी है;

(ख) क्या संस्थाओं द्वारा इन बाल श्रमिकों के लिए कोई शिक्षण केन्द्र स्थापित किए जाते हैं;